

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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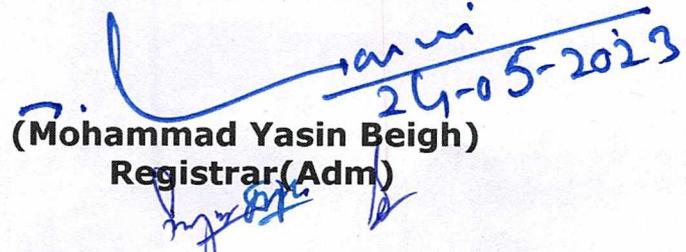
Subject : Resumption of practice as an Advocate.

NOTIFICATION

No: 966 /RG/LP Dated: 24-05-2023.

It is hereby notified that Shri Shujat Ali Khan S/O Shri Usman Ali Khan R/O Naloosa Tehsil Uri District Baramulla, bearing Certificate of Enrollment No.JK/457/1987 dated 28.10.1987, who had voluntarily suspended his practice as an Advocate, is permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

By Order.

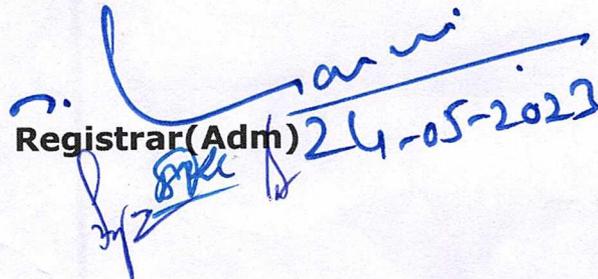

(Mohammad Yasin Beigh)
Registrar(Adm)

No: 26548-58 /RG/LP Dated: 24-05-2023.

Copy to the: -

1. Registrar Judicial, High Court Wing, Srinagar.
2. Principal District & Sessions Judge, Baramulla.
3. Secretary, Bar Council of India, New Delhi
4. CPC, e-Courts, High Court of J&K and Ladakh, Jammu/Srinagar with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
5. President J&K High Court Bar Association, Srinagar.
6. President District Bar Association, Baramulla.
7. Manager Government Press, Jammu/Srinagar for publication in the next issue of the Govt. Gazette.
8. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Shri Shujat Ali Khan S/O Sh. Usman Ali Khan R/O Naloosa, Tehsil Uri District Baramulla.

..... for information.


Registrar(Adm)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

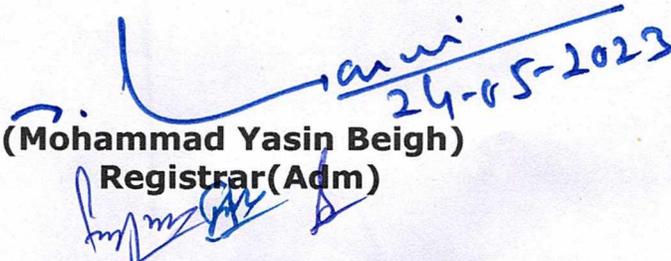
Subject : Resumption of practice as an Advocate.

NOTIFICATION

No: 965 /RG/LP Dated: 24-05-2023

It is hereby notified that Shri Nazir Ahmad Lone S/O Shri Gh. Qadir Lone R/O Andergam, Dewan Bagh, Near Masjid Ummar, Tehsil Pattan District Baramulla, bearing Certificate of Enrollment No.JK/668/10 dated 05-06-2010, who had voluntarily suspended his practice as an Advocate, is permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

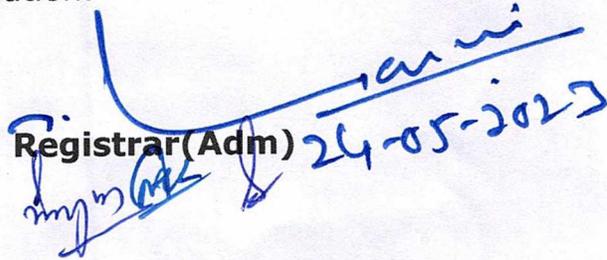
By Order.


(Mohammad Yasin Beigh)
Registrar(Adm)

No: 26505-16- /RG/LP Dated: 24-05-2023.

Copy to the: -

1. Registrar Judicial, High Court Wing, Srinagar.
2. Principal District & Sessions Judge, Baramulla.
3. Secretary, Bar Council of India, New Delhi
4. CPC, e-Courts, High Court of J&K and Ladakh, Jammu/Srinagar with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
5. President J&K High Court Bar Association, Srinagar.
6. President District Bar Association, Baramulla.
7. Manager Government Press, Jammu/Srinagar for publication in the next issue of the Govt. Gazette.
8. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Shri Nazir Ahmad Lone S/O Sh. Gh. Qadir Lone R/O Andergam, Dewan Bagh, Near Masjid Ummar Tehsil Pattan District Baramulla.
..... for information.


Registrar(Adm)